

recommended that leave of absence be

granted to the following Members for the period mentioned against each:

1. Shri Gangadhar S. Kuchan 17.8.88 to 23.8.88 and 29.8.88 to 5.9.88
2. Smt. Vyjayanthimala Bali 2.11.88 to 4.11.88 and 15.11.88 to 28.11.88.
3. Smt. Akbar Jahan Abdullah 2.11.88 to 4.11.88 and 15.11.88 to 7.12. 88

Is it the pleasure of the House that leave as recommended by the Committee be granted:

HON. MEMBERS: Yes.

MR. SPEAKER: The leave is granted. The Members will be informed accordingly.

PUBLIC ACCOUNTS COMMITTEE

[English]

Hundred and Thirty-ninth Report

SHRI C. MADHAV REDDY (Adilabad): I beg to present the Hundred and Thirty-ninth Report (Hindi and English versions) of Public Accounts Committee on Family Welfare Programme.

12.17 hrs.

[English]

RAILWAY CONVENTION COMMITTEE

Eleventh Report

PROF. NARAIN CHAND PARASHAR (Hamirpur) : I beg to present the Eleventh Report of the Railway Convention Committee on action taken by Government on the recommendations contained in their Fifth Report (Eighth Lok Sabha) on 'Railway Electrification'.

COMMITTEE ON SUBORDINATE LEGISLATION

Twentieth Report

SHRI ZAINUL BASHER (Ghazipur): I beg to present the Twentieth Report (Hindi and English versions) of the Committee on Subordinate Legislation.

COMMITTEE ON ABSENCE OF MEMBERS FROM THE SITTINGS OF THE HOUSE

Minutes

[English]

SHRI ANOOPCHAND SHAH (Bombay North): I beg to lay on the Table Minutes (Hindi and English versions) of the Sitting of the Committee on Absence of Members from the Sittings of the House held on the 5th December, 1988.

MATTERS UNDER RULE 377

[Translation]

- (i) Demand for regular supply of water from the Indira Gandhi Canal for irrigation in the command area

SHRI BIRBAL (Ganganagar): Mr. Speaker, Sir, under rule 377, I would like to raise the following matter.

The employees of the irrigation Department are skipping the turn those farmers who have been regularly getting water by turn for irrigating their fields in the Indira Gandhi Canal area from 1975 to 1988. This is unjustified. Therefore, I request the hon. Minister of Water Resources of the Government of India, to direct the Government of Rajasthan to go on making water available by turn for irrigating on a permanent basis, those lands that have been getting water since 1975.

12.19 hrs.

[MR. DEPUTY SPEAKER in the Chair]

[Sh. Birbal]

Also the land of Ganganagar district which has come under the Indira Gandhi Canal area should be got surveyed again for extending more facilities so that the poverty of the farmers is removed and agricultural production is also increased.

[English]

- (ii) **Demand for continuing import of Rijampicin, a medicine used for treatment of T.B. patients**

SHRI SANTOSH KUMAR SINGH (Azamgarh): The import of a medicine used for T.B. patients as been discontinued without any justification. Since the medicine is used for formulation of drugs used for T.B. patients, it is very necessary that import of the medicine should not be discontinued. However, it should be ensured that drugs manufactured from it are sold at a reasonable rate and producers are not allowed to charge exorbitant price of the drugs used in the cure of T.B.

- (iii) **Demand for initiating action to promote permanent friendship and lasting peace with the people and Government of China**

SHRI AZIZ QURESHI (Satna): The people of India have welcomed the marked improvement in the international relations brought about by a determined effort on the part of the Indian, Soviet and Chinese leadership. The historic Six Nation appeal for nuclear disarmament, the plan of action for step by step disarmament, presented at the United Nations, by Prime Minister, Rajiv Gandhi and the constant endeavour of President Mikhail Gorbachev to promote peace and better understanding among Nations have been land marks in mankind's march towards lasting peace. People are also gratified on the response of Chinese leadership indicative of their desire to promote friendly relations with India.

Prime Minister Shri Rajiv Gandhi's

forthcoming visit to China and the expected sino-Soviet summit some time next year shall be a permanent guarantee for world peace and good neighbourly relations among three traditionally friendly countries. China with its great cultural heritage and civilization, like ours, is an important world power and it is not the time to enter into acrimony about who was wrong and who was right. Let the policy of forget and forgive prevail between India and China, which only can be a permanent guarantee for peace and all round development of Asia and the Third World countries.

Imperialism is fighting its last battle in the world. Millions of people of the world are yet to be liberated from its cultches like people of Palestine and South Africa etc. It only can be achieved if our friendship is laid on permanent solid foundations. The Ministry of External Affairs should initiate action to lay down the foundations of permanent friendship and peace with the great people and Government of China.

- (iv) **Demand for acceptance of the principle of payment of pension to ex-servicemen on the basis of One-Rank-One Pension**

PROF. NARAIN CHAND PARASHAR (Hamirpur): The Ex-Servicemen and their Organisations/Associations have been demanding payment of pension after retirement from the Armed Forces on the basis of ONE RANK- ONE PENSION. In 1982, a constitutional Bench of the Supreme Court had ruled that there should be no disparity in pensions based on the date of retirement. This judgement has still to be implemented. Meanwhile, writ petitions were again filed in the Supreme Court, 1984 and 1985.

The demand of the Ex-servicemen is justified in view of the special circumstances and the peculiar service conditions of the serving Armed personnel who unlike their counterparts in the Civil Services, retire at a relatively early age and are also exposed to danger in as much as they risk their lives for the defence of the Motherland.